IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

(IB)-508(PB)/2017

IN THE MATTER OF:

ELHPL Private Limited

.... APPLICANT / PETITIONER

SECTION:

Under Section 10 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHINCAL)

PRESENTS:

For the Petitioner(s):-

Mr. Arun Kathpalia, Senior Advocate with

Ms. Padmaja Kaul and Ms. Vishakha Gupta,

Advocates

For the Respondent(s):-

ORDER

By order of the Bench, the matter is listed before the regular Principal Bench for hearing on 12.02.2018.

(Nirmala Vincent)
Court Officer